

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 2494/2016

New Delhi, this the 28<sup>th</sup> day of July, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Tehsildar Singh,  
(Age 59 years 8 months)  
S/o Late Shri Ram Singh,  
R/o E-148, Subhash Mohalla,  
North Ghonda, Delhi-110053. .. Applicant

(By Advocate : None)

Versus

The Commissioner,  
North Delhi Municipal Corporation,  
Civic Centre, New Delhi-110002. .. Respondent

**ORDER (Oral)**

**By Hon'ble Mr. P.K. Basu**

It is seen that the applicant has filed representation dated 26.05.2016 (Annexure-A3) to the respondents regarding his grievance, which has not yet been replied to by the respondents.

2. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider the representation dated 26.05.2016 of the applicant and to dispose of the same by passing appropriate

speaking and reasoned orders thereon, within a period of two months from the date of receipt of a certified copy of this order. No order as to costs.

**(Raj Vir Sharma)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

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